

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/\_4155 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 10<sup>th</sup> September, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2021/4039 dtd. 09.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, **from the evening of 10.09.2021 till the morning 13.09.2021**. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-105/2001/\_4156 /A, dated 10-09-2021.

Copy to:

✓ The Project Manager, Gauhati High Court.

**REGISTRAR (VIGILANCE)**

*Rda*